

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD.

Dated : This the 19th day of **April** 2010

Original Application No. 1004 of 2004

Hon'ble Mr. A.K. Gaur, Member (J)
Hon'ble Mr. S.N. Shukla, Member (A)

Chauthi Ram, S/o late Moti Ram, R/o 790-L, Railway Colony, Ghanshyam Nagar, Allahabad.

...Applicant

By Adv : Sri S.S. Sharma

V E R S U S

1. Union of India through its General Manager, Northern Central Railway, Headquarters Office, Allahabad.
2. The Divisional Railway Manager, Northern Central Railway, DRM Office, Nawab Yusuf Road, Allahabad.
3. The Chief Medical Superintendent, North Central Railway, Divisional Hospital, Allahabad.

...Respondents

By Adv: Sri A.K. Pandey

O R D E R

By Hon'ble Mr. A.K. Gaur, Member-J

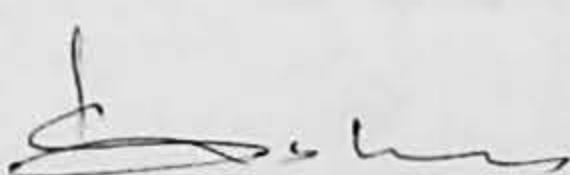
Heard Shri S.S. Sharma, learned counsel for the applicant and Sri A.K. Pandey, learned counsel for the respondents.

2. Learned counsel for the applicant submitted that the applicant has already been promoted but the fixation of pay and arrears of salary have not been paid to him as yet, by the respondents.

3. In view of the above the applicant is directed to prefer a fresh representation within 02 weeks from the date of receipt of a copy of this order. If such a representation is received by the competent authority, he will consider and decide the same within a period of three months, from the date of receipt of the representation by a reasoned and speaking order. It is made clear that while disposing of the representation of the applicant the competent authority may also consider Annexure RCA-1 and RCA-2 filed by the applicant.

4. With the aforesaid observation the OA is disposed of.
No cost.

/pc/


Member (A)


Member (J)